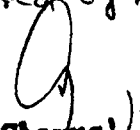


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/MP. No. 482 /1993 (in OA. 274/92)
Joseph Dayal Versus U.O. & Ors.

Date of Order	Orders
	This is an M.P. (in OA. No. 274/92) for early hearing of the OA (which is in due course). <u>So</u> (7) / 27/14/93 3/14/93 Register & Put up in Court for admission on <u>21-9-93</u> a/w OA.  REGISTERED CENT. JAIPUR 21.9.93 Mr. S.R. Choudhary - Counsel for petitioner The M.P. for early hearing is allowed. The O.A. ^{No. 274/92} may be listed on 9.11.93 for hearing. The M.P. stands disposed of.  (O. P. Sharma) Administrative Member  (D.L. Mehta) Vice-Chairman
	Only sent to the app. and to the Ld (M. Clerk) under 736547366 <u>21/9/93</u> 12.10.93 